## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI



CP No.176/98 IN OA No.165/97

New Delhi, this the 13th day of September, 1999

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J) HON'BLE SH. S.P. BISWAS, MEMBER (A)

In the matter of: Association of Radio & Television Engineering Employees and others Through Sh. P.N.Kohli, President C-9 Radio Colony, Delhi-9 (By Advocate: Sh. R.R.Rai proxy for

.....Petitioners

Sh. B.S.Mainee)

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- 1. Sh.C.R.Kamalanathan Secretary Ministry of Information & Broadcasting Shastri Bhawan New Delhi.
- 2. Sh. O.P.Kejariwal Director General All India Radio Parliament Street New Delhi.
- 3. Sh. K.S. Sharma Director General Doordarshan Doordarshan Kendra New Delhi.
- 4. Sh. M.J.Joseph Chief Controller of Accounts Ministry of Information & Broadcasting Shastri Bhawan New Delhi. .....Respondents (By Advocate: Sh. R.P.Aggarwal)

## ORDER (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, M(J)

Learned proxy counsel for petitioners submits that he wishes to withdraw CP-176/98. In view of prayer, CP-176/98 is disposed of. Notices to the respondents are discharged.

(S.P. BISWAS

Member (A)

(MRS. LAKSHMI SWAMINATHAN)

Member (J)

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